

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL **KOLKATA BENCH** KOLKATA

C.P.No.153/2015

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13th October 2017, 10.30 A.M

Name of the Company	Sushil Kumar Ganeriwala -Versus- Bengal Brahmaputra Dev		
Under Section	397/398		
No. Representa	nation of Authorized ative (IN CAPITAL ETTERS)	Appearing on behalf of	Signature with date
1. RATNANKO	BANERTEE, ST AW	.7	
1. RATNANKO 2. SWAPNA CH 3. TANVEE,	IOUBEY, Adv.	6 heopendents	James 13/10/17
3 TANVEE ,	PCS		(3)(0)
H. CS. SANZAY	KUMAR GUPT	A ?cs)	
5. CS. ROHET	KUMAR KESHR	DRDER	004
	C	ocs) It	Robit Kishr
		ORDER	Rohit Kishr
	Ld. Counsel for the petition	ner and the respondents are	
		of the Ld. Pr. CS for the petiti	
	List on 17/10/2017 for rer		

81

(Jinan K.R.) Member (J) Sd

(Vijai Pratap Singh) Member (J)